GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 622

ANSWERED ON 22.07.2021

POWERS AND JURISDICTION OF ISRMB

622. SHRI P.V. MIDHUN REDDY SHRI N. REDDEPPA SHRIMATI CHINTA ANURADHA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has made any progress in defining the powers and jurisdictions of Inter-State River Management Boards (ISRMBs) like the Krishna and Godavari; and
- (b) if so, the details thereof and the prospective timeline for the same?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

(a) & (b) In exercise of the powers conferred by sub-section(1) of section 87 of the Andhra Pradesh Reorganisation Act, 2014, and in pursuance of the decisions taken in the 2nd meeting of Apex Council held on 06.10.2020, the Central Government has notified the jurisdiction of Krishna River Management Board and Godavari River Management Board on 15th July, 2021.
